

CP NO. 89(ND)/2009
RT No. ____/2016

Sh. Ravinder Kumar Magoo

...Petitioner

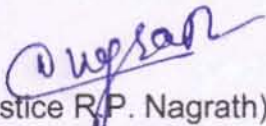
Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Vaibhav Sahni, Advocate for
Mr. Rakesh Kumar Advocate for petitioner.
None for respondents.

File received by transfer from the Principal Bench, National Company Law Tribunal, New Delhi vide order dated 23.09.2016. Be entered in the relevant register. Matter is adjourned for hearing to 10.11.2016. Notice to be issued to Mr. N P S Chawla, Advocate who was representing the respondents, as well as to the respondents for the next date of hearing by Speed Post.


(Justice R.P. Nagrath)
Member (Judicial)

October 14, 2016

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